## NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH**

C. P. NO. 67(ND)14

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.11.2017

NAME OF THE COMPANY: Daljit Singh Bawa & Ors. V/s. M/s. Rising Star Constructions Co. Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s)

: Mr. S. K. Kapur, Sr. Advocate with

Mr. Ravi Kapur, Mr. Ankur J. Kulkarni and Ms.

Shweta S. Parihar, Advocates

For the Respondent (s) : Mr. K. Datta, Ms. Prachi Johri and Mr. Shantanu

Prashar, Advocates for R1 to 4

Mr. Vivek Malik and Mr. Dhawal Jain, Advocate for

R5

Mr. Arun Kathpalia, Sr. Advocate with

Ms. Sonia Dube, Mr. Shatadru Chakraborty, Ms.

Harshita Verma, Advocates for R6

Ms. Pragya Baghel and Ms. Samten Doma,

Advocates for R8

## ORDER

Receipt evidencing payment of cost in terms of the order dated 22.05.2017 has been filed by the petitioners. Cost by the other respondents has still not been paid. R-8 was exempted from paying any cost.

Request for an adjournment is being made by Ld. Counsel for R-1 to R-5 on the grounds that the rejoinder has been filed just yesterday.

(Lekh Raj Singh)

Written synopsis be filed by all the parties. Be listed for final arguments on day-to-day basis.

To come up on 12th & 13th January, 2018.

(S. K. Mohapatra)
Member (T)

(Ina Malhotra) Member (J)